

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

CP-571/2016

IN THE MATTER OF:

M/s. Shree Bhawani Trademark Pvt. Limited

.. PETITIONER

SECTION :

Under Section 391 (2) , 394, 100 to 104

Order delivered on 27.7.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN,
Hon'ble member (Technical)

For the Petitioner

: Mr. Nawal Kishore Jha, Advocate, Sr. Panel
Counsel, Union of India – for ROC/OL, Raj.
with Dy. ROC/OL, Mr. R.S. Meena

For the Respondent

:-

ORDER

As in C.P. 564/2016.

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
27.7.2017